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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1804/2004

New Delhi this the 5th day of January, 2005

Hon'ble Shri V.K.Majotra, Vice Chairman (A)
Hon'ble Smt. Meera Chhibber, Member (J)

Dr.Kunal,
3 A/W.E.A Karol Bagh,
New Delhi.

..Applicant

(By Advocate Shri Rakesh Dhingra)

VERSUS

1. Govt. of NCT through Chief Secretary,
I.P.Extension, New Delhi.
2. Maulana Azad Dental College and Hospital
through its Principal, New Delhi.

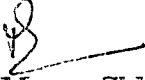
..Respondents

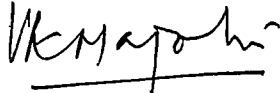
(By Advocate Shri Ashwani Bhardwaj proxy for
Shri Rajan Sharma)

ORDER (ORAL)

Hon'ble Shri V.K.Majotra, Vice Chairman (A)

Learned counsel of the respondents at the outset filed copy of the respondents' order dated 3.1.2005 by which the applicant has been offered the post of Junior Resident for appointment in the Maulana Azad Dental College and Hospital, New Delhi. Learned counsel of the applicant agrees that the applicant has been granted the main relief sought in this application. As such this OA has become infructuous. Accordingly, the same is dismissed as having rendered infructuous.


(Smt. Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)

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